

F.C.I. to procure
Ragi, Paddy etc. (CA)

की मांग प्रस्ताव सिंह : बीजम इति पदावों के मूल्यों के विषय में मेरे जो विचार हैं, वह प्रधान मंत्री को और दूसरे मंत्रियों को और पूरे सदन को भी मायूम हैं।

बीजारी बलबीर सिंह : आप अपना क्या न देखें या सरकार का ?

बी जामु प्रताप सिंह : आप सुन तो लें। मैं तो बहुत धीरज से चुनता हूँ, आप सुनना मगारा नहीं करते। मेरे विचार अभी भी बही हैं। मैं विश्वास बिलाना हूँ कि वे बचने नहीं हैं। लेकिन मैं अपने विषयवाचों के अनुकूल निर्णय नहीं करा सकता। यह कोई शास्त्र की बात नहीं है। ये सारे निर्णय कराने में समय लगता है। हमारे प्रधान मंत्री जी स्वयं महाबन्दी के पक्ष में हैं लेकिन प्रोचरलाईट से इसको नहीं करा पाये। प्रधान मंत्री जी जो चाहते हैं, धरम वे नहीं करा सकते तो इस तरह की समस्याएं भी जल्दी से हल नहीं हो सकती हैं। (अध्यात्म) आप सुनिये। यह मूल्यों का प्रश्न एक सामाजिक प्रश्न है। इसलिए सामाजिक प्रश्न है कि समाज में किसान का क्या दर्जा है। जब सामाजिक प्रश्न को ले कर हम उस का हल ढूँढने लगते हैं तो उस का कोई जल्दी फल नहीं निकल सकता है।

बी राज नारायण (राय बरेली) : उपाध्यक्ष महोदय, हमारा प्लान्ट आर धार है। इति मंत्री जी कहते हैं कि किसान का समाज में क्या दर्जा है? मैं आप से कहना हूँ कि यह तो बड़ा व्यापक प्रश्न है। क्या इसी इरादे से प्राइस कंट्रोल नहीं हो पा रही है?

उपाध्यक्ष महोदय : इस में व्यवस्था का क्या प्रश्न है? यह तो आपकी राय है।

बी राज नारायण : यह मैं इसलिए कहता हूँ कि धरम मंत्री जी किसान का स्तर क्या है, दर्जा क्या है, इस पर बहुत करना चाहते हैं तो इन के बीजने को बाब नुझे भी बीजने का मोका दिया जाए।

उपाध्यक्ष महोदय : यह आपकी राय ही सफाई है और मंत्री महोदय की दूसरी राय हो सकती है। आप अपनी राय बता रहे हैं।

बीजारी बलबीर सिंह : हम उनकी निजी राय नहीं कहते हैं। हम गवर्नमेंट की हरक से कमिटेन्ट करवाना चाहते हैं। आप हम को क्या रियायत देंगे इसकी आप क्लोर आर की हाउस पर हमें बतायें। क्राइम एंडेशन इसी शर्तों दिया गया था कि आप कमिटेन्ट करें।

बी जामु प्रताप सिंह : सरकार की तरफ से मैं पहले ही उत्तर दे चुका हूँ। जब बार बार

मुझ से अपनी राय देने के लिए कहा गया तब मैंने अपने विचार रखे। वहाँ मुझे इसकी कोई प्राथमिकता नहीं है। सरकार की तरफ से जो निश्चय किया गया है वह मैं बता चुका हूँ और—वह यह है कि हम अधिक से अधिक इस मूल्य पर खरीदनी की व्यवस्था करेंगे।

13.31 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE

NINTH REPORT

SHRI D. AMAT (Sundargarh) : I beg to present the Ninth Report of the Committee on Absence of Members from the sittings of the House.

13.31 1/2 hrs.

STATEMENTS OF PUBLIC AC-
COUNTS COMMITTEE

SHRI ASOKE KRISHNA DUTT (Dum Dum) : I beg to lay on the Table (English and Hindi versions) of the following statements:

(1) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the 25th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 220th Report (5th Lok Sabha) on 'Delays in Furnishing Action Taken Notes'.

(2) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I on the 34th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 183rd Report (5th Lok Sabha) on New Service/New Instrument of Service.

[Shri Krishna Dutt Asoke]

(3) Statement showing final replies of Government to the recommendations contained in Chapter V and action taken replies on the recommendations made in Chapter I of 40th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 182nd Report (5th Lok Sabha) On Films Division.

(4) Statement showing final replies of Government to the recommendations contained in chapter V and action taken replies on the recommendations made in Chapter I of 47th Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their 209th Report (5th Lok Sabha) on Export of Leather.

13.32 hrs

**STATEMENT RE. CIRCUMSTANCES
LEADING TO THE DEATH OF SHRI
SURYA NARAIN SINGH, M.P.**

THE PRIME MINISTER (SHRI MORARJI DESAI): Our colleague, Shri Surya Narayan Singh M.P. unfortunately passed away on the 14th of December, 1978 and it has been alleged that the negligence of the concerned doctors in Dr. Ram Manohar Lohia Hospital contributed to his death. As promised by me in the House on the 15th December, 1978, when this issue was raised by some Hon'ble Members, I have had this matter carefully enquired into. I myself sent for all the doctors concerned and went into the details of the case with them. The facts which emerge are as follows:—

The late Shri Surya Narayan Singh, M.P., had an acute heart attack at his residence, 151, South Avenue, in the early hours of the morning of the 14th December, 1978. A messenger came to the C.G.H.S. Dispensary, South Avenue, at about 4.00 A.M. and

called Dr. R. Dutta, who was on night duty there. Dr. Dutta reached the residence of the M.P., which is across the road, within a few minutes. Shri S. N. Singh was complaining of severe pain in the chest, more so on the left side. Dr. Dutta suspected the case to be one of my cardial infarction and gave an intra-miscular injection of pethidine 40 mg. and a tablet of Sorbitrate. Shri S. N. Singh was advised immediate hospitalisation but he was reluctant to be moved to the hospital. Dr Dutta explained the gravity of the situation and offered to call an ambulance from Dr. Ram Manohar Lohia Hospital. But as a car was readily available with Shri S. N. Singh's neighbour, the idea of calling an ambulance was dropped, since this would have caused further delay. Dr. Dutta mentioned full details of the treatment given on the Reference Slip for the Hospital. He also tried to inform on the telephone Shri Raman, Chief Personnel and Executive Officer, Lok Sabha, but failing to get a response from his telephone, he called the telephone of Shri Sanwal who is Executive Officer of the Rajya Sabha and left a message for him.

Shri S. N. Singh reached the Hospital at 5.00 A.M. A Junior Resident, Dr. Usha Bansal, immediately got the E.C.G. done and recorded his blood pressure and called the Senior Resident, Dr. Rakesh Srivastava. Together, they gave the treatment for acute myocardial infarction with cardiogenic shock, which included Pethidine, Siquil Mephentin, Interavenous glucose drip and oxygen. Seeing that it was a case of massive heart attack, the Senior Resident contacted the Coronary Care Unit in order to get a bed there, but was told that none was vacant. He then contacted the Physician, Dr. P. Sengupta, who confirmed the line of treatment and said that he would try to get a bed in the Nursing Home.